

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 30.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1750/2023 in CP(IB) No.384/7/HDB/2018
NAME OF THE COMPANY	Galada Power and Telecommunication Ltd
NAME OF THE PETITIONER(S)	Stressed Assets Stabilization Fund
NAME OF THE RESPONDENT(S)	Galada Power and Telecommunication Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1750/2023

Present: Ld. Counsel Mr. Srikanth Rathi for the Applicant.

Ld. Counsel Mr. AK Jayaprakash Rao for the Respondent No.2.

Arguments heard.

Written submissions, not exceeding 3 pages may be filed. **Matter is adjourned to 09.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)